

NUCLEAR NON-PROLIFERATION TREATY

*587. SHRI BANKA BEHARY DAS:
Will the Minister of EXTERNAL
AFFAIRS be pleased to state:

(a) whether Government have informed the non-aligned countries like U.A.R. and Yugoslavia about the attitude of India regarding the nuclear non-proliferation treaty;

(b) if so, what is their reaction in the matter;

(c) whether they have taken a common stand with India for not signing the treaty as long as India's demands are not met?

THE MINISTER OF EXTERNAL
AFFAIRS (SHRI M. C. CHAGLA):

(a) Yes, Sir.

(b) They informed us of their views.

(c) The views of U.A.R. and Yugoslavia are very close to ours though not identical in all respects. The question of evolving a common stand has not arisen, especially as there is yet no draft treaty before the ENDC.

CANTONMENT BOARDS IN THE COUNTRY

*588. SHRI M. M. DHARIA;
SHRI A. G. KULKARNI:

Will the Minister of DEFENCE be

pleased to state the number of Cantonment Boards in the country?

THE MINISTER OF DEFENCE
(SARDAR SWARAN SINGH): There are sixty-two Cantonment Boards in the country.

SERVICES IN THE ARMED FORCES BY
THE NEWLY APPOINTED DOCTORS AND
ENGINEERS

*589. SHRI BHUPINDER SINGH:
Will the Minister of DEFENCE be
pleased to state:

(a) whether it is a fact that service in the Armed Forces for a certain period has been made compulsory to the newly appointed doctors and engineers by certain State Governments at the instance of the Government of India;

(b) if so, the names of such States; and

(c) whether other State Governments have refused to co-operate in the matter?

THE MINISTER OF DEFENCE
(SARDAR SWARAN SINGH): (a)
Yes, Sir.

(b) and (c) A statement is placed on the Table of the House.

STATEMENT

The position regarding the amendment of the Recruiting rules to provide for Compulsory Service Liability in the Armed Forces by different States is as under :—

Name of the State	Engineering posts	Medical posts
Andhra Pradesh . . .	Rules amended	Rules amended.
Assam . . .	Rules amended	Rules amended.
Bihar . . .	Rules amended	Rules amended.
Gujarat . . .	Rules amended	Rules amended.
Jammu and Kashmir . .	Rules are being amended.	Rules not amended.